

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Srinagar/Jammu.

Notification,

Srinagar, the 30th of October, 2025.

S.O 246.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor is pleased to direct that following shall be added as fifth proviso to rule 4(I) of the Jammu & Kashmir Civil Services (House Rent Allowance and City Compensatory Allowance) Rules, 1992, as contained in Schedule XXII of Jammu and Kashmir Civil Service Regulations, Vol. II; namely:-

"Provided also that w.e.f 01.01.2024, the House Rent Allowance to the Government employees of Union Territory of Jammu and Kashmir, shall be payable in the revised pay structure (as per classification notified by Central Government) at following rates:-

All Metropolitan Cities (X Class Cities)	Srinagar U. A./Jammu U.A (Y Class Cities)	Other places (Z Class Locations)
@ 30% of Basic Pay	@ 20% of Basic Pay	@ 10% of Basic Pay

By Order of the Government of Jammu & Kashmir.

Sd/-
(Santosh D. Vaidya), IAS,
Principal Secretary to Government
Finance Department

No. FD-Code/271/2021-02-164

Dated:- 03.10.2025

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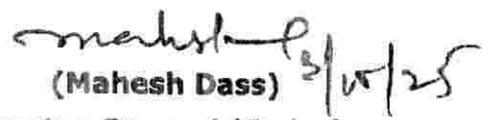
1. Advocate General, The High Court of Jammu & Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Additional Chief Secretary to the Hon'ble Chief Minister.
4. Director General of Police, J&K.
5. Principal Accountant General (A&E), J&K.
6. All Principal Secretaries to Government.

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7. Principal Secretary to the Hon'ble Lieutenant Governor.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Chief Electoral Officer, J&K.
10. All Commissioner/Secretaries to Government.
11. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.
12. Divisional Commissioner, Jammu/Kashmir.
13. Chairperson, J&K Special Tribunal.
14. Principal Secretary to Chief Justice, The High Court of Jammu & Kashmir and Ladakh.
15. Registrar General, The High Court of Jammu & Kashmir and Ladakh.
16. Director, Anti Corruption Bureau, J&K.
17. Director General, Accounts and Treasuries.
18. Director General, Funds Organization.
19. Director General, Audit and Inspections.
20. Director General, Local Fund Audit & Pensions, J&K.
21. Director General, Budget Division.
22. Director Information, J&K.
23. All District Development Commissioners.
24. All Heads of Departments/Managing Directors/Chief Executives of State PSUs/Autonomous Bodies/Societies.
25. Secretary, J&K Public Service Commission.
26. Secretary, J&K Legislative Assembly.
27. Director, Accounts & Treasuries, Jammu/Kashmir.
28. Principal/Director Finance, Accountancy Training Institute, Srinagar/Northern Zonal Accountancy training Institute, Jammu.
29. All Director(s) Finance/ Financial Advisors & CAOs.
30. OSD/Private Secretary to the Hon'ble Chief Minister, J&K.
31. All Treasury Officers.
32. General Manager, Government Press, Jammu/Srinagar for publication in Government Gazette.
33. Private Secretary to the Chief Secretary.
34. Private Secretary to all the Hon'ble Ministers.
35. Private Secretary to Advisor to the Hon'ble Chief Minister, J&K.
36. Private Secretary to the Hon'ble Deputy Chief Minister, J&K.
37. Private Secretary to the Principal Secretary to Government, Finance Department.
38. I/C website, Finance Department (www.jakfinance.jk.gov.in).
39. I/C website, GAD (www.jkgad.nic.in)
40. Government Order File (W2scs).


 (Mahesh Dass) 3/10/25
 Director General (Codes),
 Finance Department.